

(SC)  
CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 78/2002 in  
OA 40/2000

New Delhi this the 29th day of May, 2002

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)  
Hon'ble Shri M.P.Singh, Member (A)

Shri Amit Kumar  
C/O Maya Peeli Kothi,  
OA 2615, Naya Bazar,  
Delhi

..Petitioner

(None for the petitioner )

VERSUS

1. Shri Anand Sharma  
Inspector (HQ), Customs  
and Central Excise, Opposite  
University Road, Meerut.

2. Shri M.S.Madan,  
Joint Commissioner (P&V),  
Customs and Central Excise,  
Meerut-1, Meerut.

..Respondents

(By Advocate Shri H.K.Gangwani )

O R D E R (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)

Shri H.K.Gangwani, learned counsel for the respondents submits that Civil Writ Petition 2791/2002 has been filed by the UOI against the present petitioner in CP 78/2002 in OA 40/2000, before the Hon'ble Delhi High Court which by order dated 3.5.2002 has granted stay of the order of the Tribunal, as prayed for. In this order, it has also been stated that the "matters involving similar question have been referred to Full Bench".

2. In the above facts and having regard to the aforesaid order of the Hon'ble Delhi High Courts, CP 78/2002 is dropped. Notices issued to the respondents are discharged. File to be consigned to the record room.

  
(M.P.Singh )  
Member (A)

  
(Smt.Lakshmi Swaminathan)  
Vice Chairman (J)

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